

Report thereon, under sub-section (4) of Section 15 of the Securities and Exchange Board of India Act, 1992.

[Placed in Library. See No. L.T. 11496/17/24]

II. A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Institute of Economic Growth (IEG), Delhi, for the year 2022-23, together with Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 11373/17/24]

I. Reports and Accounts (2022-23) of ITPO, New Delhi; ECGC Ltd., Mumbai; Tobacco Board, Guntur; and APEDA, New Delhi and related papers

II. Reports and Accounts (2022-23) of Coffee Board, Bengaluru; Rubber Board, Kottayam; CAPEXIL EPC, Kolkata; EPCES, New Delhi; and FIEO, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I lay on the Table:—

I. (A) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Forty-sixth Annual Report and Accounts of the India Trade Promotion Organisation (ITPO), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11264/17/24]

- (ii) (a) Sixty-fourth Annual Report and Accounts of the ECGC Ltd., Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above corporation.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11473/17/24]

- (B) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 19 and sub-section (3) of Section 22 of the Tobacco Board Act, 1975:

- (a) Annual Report and Accounts of the Tobacco Board, Guntur, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11265/17/24]

- (C) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 21 and sub-section (4) of Section 18 of the Agricultural and Processed Food Products Export Development Authority Act, 1985:-

- (a) Annual Administrative Report of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi, for the year 2022-23.
- (b) Annual Accounts of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Authority.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 11263/17/24]

- II. A copy each (in English and Hindi) of the following papers: —

- (i) (a) Eighty-third Annual Report of the Coffee Board, Bengaluru, for the year 2022-23.
- (b) Annual Accounts of the Coffee Board, Bengaluru, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Board.
- (d) Statement giving reasons for the delay in laying the papers mentioned

at (a) and (b) above.

[Placed in Library. See No. L.T. 11474/17/24]

- (ii) (a) Annual Report of the Rubber Board, Kottayam, Kerala, for the year 2022-23.
- (b) Annual Accounts of the Rubber Board, Kottayam, Kerala, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 11475/17/24]

- (iii) (a) Sixty-fifth Annual Report and Accounts of the CAPEXIL EPC (Chemicals and Allied Products Export Promotion Council) , Kolkata, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11266/17/24]

- (iv) (a) Twentieth Annual Report and Accounts of the Export Promotion Council for EOUs and SEZs (EPCES), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11476/17/24]

- (v) (a) Fifty-eighth Annual Report and Accounts of the Federation of Indian Export Organizations (FIEO), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11477/17/24]

I. Notifications of the Ministry of Electronics and Information Technology

II. Report and Accounts (2022-23) the Unique Identification Authority of India, New Delhi and related papers